

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3365

ANSWERED ON:24.08.2006

RELEASE OF CENTRAL ASSISTANCE UNDER PMS SCHEME

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Gaikwad Shri Eknath Mahadeo;Mane Smt. Nivedita;Rathod Shri Harisingh Nasaru

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government of Maharashtra has sent a proposal to sanction and release an amount of Rs. 17183.35 lakhs during 1997-98 to 2002-03 for central assistance under Post Matric Scholarship Scheme for Other Backward Classes;
- (b) if so, the details thereof;
- (c) the amount released by the Union Government;
- (d) the balance amount pending with the Union Government and the reasons therefor; and
- (e) the time by which the balanced amount is likely to be released?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) & (b) The Central Government had received a proposal from Government of Maharashtra for reimbursement of Rs. 12068.24 lakhs for the amount already incurred by them during the year 1997-98 to 2001-02 and also a proposal for Rs. 26.96 crore for the year 2001-02 under post Matric Scholarship for Other Backward Classes.
- (c) An amount of Rs. 4,39,13,645/- was released on 30th March, 2002.
- (d) & (e) Govt. of Maharashtra further requested for release of funds to the tune of Rs.200.00crore during the year 2004-05 but no funds could be released due to non-availability of Utilisation Certificate of the funds released earlier to State Govt., Audited Accounts for the year 2002-03 onwards and number of persons benefited, by the State Govt. Union Government releases these funds under the Scheme to States/UTs on receipt of proposals from them on year-to-year basis.